IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 110
Appeal No.- 415/ND/2020

IN THE MATTER OF:

Bharat Jatropha Garden Estates Private Limited	...	Appellant
Vs		
ROC	...	Respondent

Order under Section 252.

Order delivered on 01.12.2020

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Appellant :
For the ROC :
For the IT Dept. : Mr. Prataksh Gupta Sr. St. Counsel,

ORDER

Learned Counsel for the appellant seeks and is granted time to file additional documents to prove the properties owned by the company

List the matter on 11.12.2020.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Upasana- 01.12.2020